

Date	Office Report	Orders
		<p>7.</p> <p>PT-301/96 in OA-2632/96</p> <p><u>24.1.1997</u></p> <p>Present : Shri D. P. Sharma, counsel for applicant.</p> <p>I have heard the learned counsel for applicant. The cause of action disclosed in the O.A. makes the O.A. maintainable before the Allahabad Bench. No good ground for allowing the P.T. is made out. It is rejected.</p> <p><i>B.C.</i> (B. C. Saksena) Acting Chairman</p>

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